

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.53 of 2012

Dated: 30th July, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Llyods Metal Energy Ltd.
Versus

... Appellant(s)

Maharashtra Electricity Regulatory
Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran,
Mr. Abhishek Khare with
Mr. Prashant Puri (Rep.)

Counsel for the Respondent(s) :

Mr. Abhishek Mitra for MSEDCL
Mr. Buddy A. Ranganadhan a/w
Ms. Richa Bharadwaja for R.1

ORDER

The learned counsel for the appellant and Respondent have made their submissions.

Post the matter for further hearing on **14.08.2012**. In the meantime, the learned counsel for both the parties are directed to file their respective comprehensive Written Submissions on or before 09.08.2012 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/vs